

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1131  
TO BE ANSWERED ON 08.02.2021**

**KENDRIYA VIDYALAYA IN UTTAR PRADESH**

**†1131. SHRI DEVENDRA SINGH BHOLE:  
KUNWAR DANISH ALI:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is considering to establish Kendriya Vidyalaya in every district of Uttar Pradesh particularly in Akbarpur constituency;
- (b) if so, the names of the districts identified so far and if not, the reasons therefor;
- (c) the details of the requests received from the State Government, Members of Parliament and non-government organizations in this regard during the last one year along with the steps being taken thereon by the Union Government; and
- (d) the reasons for not having any KV in backward regions of Uttar Pradesh particularly-Bundelkhand Area?

**ANSWER**

**MINISTER OF EDUCATION  
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) & (b) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations and committing resources for setting up a new KV. The proposals received from various sponsoring authorities for opening of new KVs have to compete with other proposals under the "Challenge Method".

Kendriya Vidyalaya Sangathan (KVS) has informed that 5 KVs, namely, No.1 Chakeri Kanpur, No. 2 Chakeri Kanpur, No. 3 Chakeri Kanpur, IIT Kanpur & Mati Akbarpur are functioning in Akbarpur Parliamentary Constituency of Uttar Pradesh.

(c) KVS has informed that during last year and the current year total 10 requests have been received from the State Government of Uttar Pradesh/Members of Parliament for setting up of new KVs in the State of Uttar Pradesh. As explained in reply to part (a) above, proposals sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations and committing resources for setting up a new KV are only considered. Out of the 10 requests received, only one proposal for opening of a new KV at Bijnore was received from the State Government of Uttar Pradesh. Certain discrepancies / inadequacies were noticed in the proposal, which have been brought to the notice of district Administration Bijnore, Uttar Pradesh for necessary rectification.

(d) There are already 21 KVs functioning in the Bundelkhand Region.

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